

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-51/1997/34/8/A

From :- Shri Gautam Baruah,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri P.K. Bora,  
District & Sessions Judge,  
Darrang, Mangaldai,

Dated Guwahati, the 29<sup>th</sup> September, 2020.

Sub:- **Casual leave.**

Ref:- Your letter No. DJ(D) 4290 dtd. 28.09.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 28.09.2020 along with station leave permission, with your official vehicle, at your own cost, from the morning to evening of 28.09.2020, has been granted.

Yours faithfully,

sd/-

**REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-51/97/34/9/A, dated - 29.9.2020**

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

  
**REGISTRAR (VIGILANCE)**

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